

CHAMBER MATTER  
No. 33

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 553/2015

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KASIM @ BHURA

Respondent(s)

Date : 14-07-2017 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NAVIN SINHA  
[IN CHAMBERS]

For Petitioner(s) Mr. Manoj K. Mishra, Adv.  
Mr. Ajay Kumar Pandey, Adv.  
Mr. Samir Ali Khan, Adv.  
Mr. Abhishek Chaudhary, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

As prayed, two weeks' time is granted to take steps for fresh service of notice on the sole respondent, to be effected through the Station House Officer of Dhampur Police Station, Bijnor, U.P and report be submitted within a period of five weeks from today.

(SONALI SAUND)  
SENIOR PERSONAL ASSISTANT

(SUMAN JAIN)  
COURT MASTER